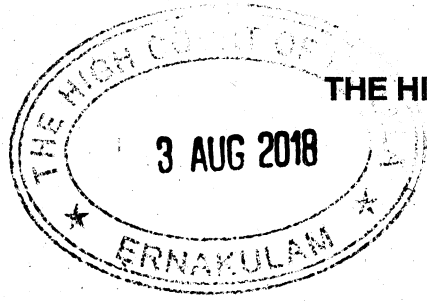


68926**THE HIGH COURT OF KERALA**Kochi : 682 031
Dated : 01.08.2018**PROCEEDINGS**

High Court Establishment- filling up of vacancies in the category of Assistant Section Officer, High Court - orders issued

Read : 1. High Court proceedings No. A5 – 91535/2017 dated 28.06.2018

2. High Court proceedings No. A1 – 111801/2014/A5 dated 06.07.2018

Order No-A2-428/2017(1)

The following Senior Grade Assistants, High Court in the scale of pay of ₹ 30700-65400 are promoted as Assistant Section Officers, High Court in the scale of pay of ₹ 32300-68700 retrospectively with effect from 28.06.2018 F. N. in the vacancies mentioned against their names.

<i>Sl No</i>	<i>Name</i>	<i>Vacancy</i>
1.	Smt. Sini Balakrishnan	Vice Sri. Rajeev R., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above.
2.	Sri. Sreegith P. M.	Vice Smt. Manu S., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above.
3.	Smt. Vineetha K. V.	Vice Sri. T. N. Sunil Kumar, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above.
4.	Smt. Alby K. C.	Vice Sri. K. Anoop Kumar, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above.

Sl. No	Name	Vacancy
5.	Sri. Rahul N. S.	Vice Smt. Shebna K. S., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above.

Sri. Rahul N. S. (Sl. No. 5 above), the junior most member in the category of Assistant Section Officer, High Court in the scale of pay of ₹ 32300-68700 is **reverted** as Senior Grade Assistant, High Court in the scale of pay of ₹ 30700-65400 retrospectively w.e.f. 06.07.2018 F. N. in order to accommodate Sri. Yazar Arafath M. M. consequent on his posting back as Assistant Section Officer, High Court as per the High Court proceedings read (2) above.

(By Order)

fwj
 Sureekumar D.
 Assistant Registrar

To

The persons concerned.
 The Joint Registrars, High Court
 The Private Secretary to the Chief Justice, High Court.
 The Public Relations Officer, High Court.
 The Assistant Registrars concerned and Chief Librarian, High Court
 The Section Heads concerned
 The Finance Wing, High Court
 The 'G' (Accounts - II & III) sections, High Court
 The IT Section, High Court (for uploading in website)
 The Confidential Assistants to the Registrars and Additional Registrar
 (General Administration), High Court
 The Administrative Records Section, High Court
 The file.